

**R.O.C.No.20/2013/Con.B1/  
Spl.Cell/B2**

**SENIOR CIVIL JUDGE  
TRANSFER & POSTING**

**NOTIFICATION No. 1 / 2014**

The Government in G.O.Ms.No.731, Home (Courts.II) Department, dated 03.10.2012 have issued orders sanctioning the constitution of one Special Court for trial of cases under Prevention of Corruption Act at Salem in Salem District and in G.O.(Ms)No.1060, Home(Courts.II) Department, dated 02.12.2013 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Thiru B.Mohan, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore is transferred and posted as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Salem in the said newly sanctioned Court.

**HIGH COURT, MADRAS.  
DATED : 07.01.2014.**

**Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL**